

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 599**

TO BE ANSWERED ON THE 25TH JUNE, 2019/ ASHADHA 4, 1941 (SAKA)

FLOOD RELIEF TO KERALA

**599. SHRI KODIKUNNIL SURESH:
SHRI ANTO ANTONY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has assessed the damage caused due to flood and provided any financial assistance to the State of Kerala to help the flood victims of the State;

(b) if so, the details of assessment thereof and assistance provided to the State;

(c) whether the State Government of Kerala has submitted a detailed memorandum/representation in this regard;

(d) if so, the details including the quantum of funds requested to rebuild the flood affected areas and the response of the Government thereto; and

(e) whether the Government has any plan to release more funds in this regard or provide a comprehensive relief package for the flood victims and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c): Based on the memorandum submitted by the State Government of Kerala seeking an assistance of Rs. 4796.35 crore for floods and landslides in July-August, 2018, Inter-Ministerial Central Teams (IMCT)

had assessed the damages in conformity with the norms of State Disaster Response Fund (SDRF)/ National Disaster Response Fund (NDRF). As per the assessment made by IMCT, 339 human lives lost, 75,857 cattle lost and 6.42 lakh houses damaged and 82660.29 ha. cropped areas have been reported affected due to flood/ landslides in Kerala during July-August 2018. Based on the report of IMCT, the High Level Committee (HLC), in its meeting held on 06.12.2018 has approved the assistance of Rs. 3048.39 crore from NDRF for floods and landslides of 2018 and Air Bills for utilising the services of Air Force helicopters for rescue & relief, as per actual.

(d) and (e): The primary responsibility for disaster management rests with the State Government. The concerned State Governments undertake relief measures according to the magnitude of the ground situation, in the wake of natural disasters including floods from the State Disaster Response Fund (SDRF) already placed at their disposal in accordance with Government of India approved items and norms. Additional assistance is extended from the National Disaster Response Fund (NDRF) as per established procedure.

The Central Government, in order to mitigate damages to the horticulture crops in the wake of floods in Kerala in 2018, has approved a

special package of Rs.93.39 crore (central share of Rs.56.03 crore and State share of Rs. 37.36 crore) under Mission for Integrated Development of Horticulture on 23.08.2018 and the entire amount of central share was released on 28.08.2018.

Further, Central Government has approved two World Bank assisted project one for 'Resilient Kerala Development Program' with an estimated cost of US\$ 500 million and another for utilizing the savings of US\$45 million under the ongoing Kerala State Transport Project Phase-II (KSTP-II) for rebuilding and reconstruction activities in Kerala.
